NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

66. C.P. 1684/(MB)/2019

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - S Ramesh
V/s
Birla Shloka Edutech Ltd

APPEARANCES: -
FOR THE APPLICANT : Adv. Rajesh Shah
FOR THE RESPONDENT : Adv. Ravi Agarwal I/b Adv. Dinesh Kumar Dubey

Section: 73(4) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **16.01.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
Manish Tiwari